

ITEM NO.502

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.493/2022

SUBHASH DESAI

Petitioner(s)

VERSUS

PRINCIPAL SECRETARY, GOVERNOR OF
MAHARASHTRA & ORS.

Respondent(s)

(With IA No.92215/2022-STAY APPLICATION and IA No.92217/2022-EXEMPTION FROM FILING O.T. and IA No.92216/2022-PERMISSION TO FILE LENGTHY LIST OF DATES, IA No.101777/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.100297/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.108739/2022 - EXEMPTION FROM FILING O.T., IA No.92217/2022 - EXEMPTION FROM FILING O.T., IA No. 101776/2022 - INTERVENTION/IMPLEADMENT, IA No. 92216/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.92215/2022 - STAY APPLICATION)

WITH W.P.(C) No.469/2022 (X)

(With IA No.88601/2022-STAY APPLICATION and IA No.88602/2022-EXEMPTION FROM FILING O.T. and IA No.88964/2022-APPROPRIATE ORDERS/DIRECTIONS, IA No.88964/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.88602/2022 - EXEMPTION FROM FILING O.T., IA No.89960/2022 - INTERVENTION APPLICATION and IA No.88601/2022 - STAY APPLICATION)

W.P.(C) No.468/2022 (X)

(With IA No.88604/2022 - EXEMPTION FROM FILING O.T., IA No. 88603/2022 - STAY APPLICATION)

W.P.(C) No.479/2022 (X)

(With IA No.90188/2022 - EX-PARTE STAY and IA No.90189/2022 - EXEMPTION FROM FILING O.T.)

W.P.(C) No.470/2022 (X)

(with IA No.88697/2022 - EX-PARTE STAY)

W.P.(C) No.538/2022 (X)

(With IA No.100285/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 98578/2022 - EXEMPTION FROM FILING O.T. and IA No.98577/2022 - STAY APPLICATION)

Date : 10-01-2023 These matters were called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA**

For Petitioner(s)
WPC 493/2022

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WPC 469/2022

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M/s. Tas Law
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WPC 468/2022

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Mr. Raghav Agrawal, Adv.
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WPC 479/2022,
WPC 470/2022 &
WPC 538/2022

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For Respondent(s)

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Mr. Pradeep Kumar Gupta, Adv.
Mr. Ashok Kumar Gupta II, AOR
Mr. Aseem Sarode, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Petitions on 14 February 2023 as the first item on the Board.

(CHETAN KUMAR)
A.R. - cum - P.S.

(BEENA JOLLY)
Court Master